

GOVERNMENT OF INDIA  
MINISTRY OF COOPERATION  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3549**  
TO BE ANSWERED ON 10<sup>TH</sup> AUGUST, 2021

**AIMS AND OBJECTIVES OF NCDC**

3549. SHRI ANURAG SHARMA,  
SHRI REBATI TRIPURA,  
SHRI VIJAY KUMAR DUBEY,  
SHRI UDAY PRATAP SINGH,  
DR. UMESH G. JADHAV,  
SHRI ANNASAHEB SHANKAR JOLLE  
SHRI B.Y. RAGHAVENDRA

Will the Minister of COOPERATION सहकारिता मंत्री be pleased to state:

- a) whether the National Cooperative Development Corporation (NCDC) is working for development of co-operatives;
- b) if so, the works being done by NCDC for development of cooperatives including the manner in which the farmers are going to get benefit through it and the details thereof;
- c) the aims and objectives of setting up of the NCDC in the country;
- d) whether the Government is implementing schemes to provide assistance to the cooperatives for their overall development through NCDC, if so, the details thereof, State/UT-wise including Uttar Pradesh, North Eastern Region and Karnataka;
- e) the details of amount of funds allocated/sanctioned by the Government under the said scheme during each of the last three years and the current year; and
- f) the other steps taken/being taken by the Government for strengthening cooperative education and training system especially in Uttar Pradesh, North Eastern Region and Karnataka?

**ANSWER**

MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (c) Yes Sir. National Cooperative Development Corporation Act, 1962 provides for planning and promoting programmes for the production, processing, marketing, storage, export and import of agricultural produce, foodstuffs, industrial goods, livestock, certain other commodities and services on co-operative principles and for matters connected therewith or incidental thereto.

NCDC activities also assist farmers who are members of cooperatives. NCDC assists cooperatives only.

NCDC has extended cumulative financial assistance to cooperatives to the tune of Rs.1.86 lakh crore as on 30.06.2021. Out of this, Rs.1.31 lakh crore has been disbursed in the last seven years (since 2014-15) signifying 286% increase compared to the period, 1963-2014.

Finance schemes of NCDC cover activities such as agro-processing, horti-processing, credit, inputs, computerization, storage, cold chain, textile, handloom, sugar, ethanol, dairy, fisheries, livestock, piggery, poultry, scheduled caste & scheduled tribes, women cooperatives, animal care/health etc.

Under its SAHAKAR-22 initiatives, NCDC has in the last two years, has reached out to over 10000 primary level cooperative societies.

To encourage youth towards cooperatives, NCDC has launched its YUVA SAHAKAR-Cooperative Enterprise Support and Innovation Scheme which aims at enabling Start-Ups in cooperative sector different types of business activities.

Under its SAHAKAR MITRA scheme, NCDC offers internship opportunities to students get experience in areas offunctioning of NCDC and related aspects of cooperatives.

Government of India schemes such as the Formation and Promotion of 10,000 Farmers Producer Organizations (FPO) provide for registration and support of new cooperatives as FPOs. NCDC is one of the implementing agencies promoting such FPOs.

The Formation and Promotion of Fish Farmers Producer Organizations (FFPO) under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) provides for registration and support of new cooperatives as FFPOs, NCDC being an implementing agency for promoting such FFPOs.

- (d) The “Central Sector Integrated Scheme on Agricultural Cooperation (CSISAC)” is a Central Sector Scheme for Assistance to NCDC programmes for development of cooperatives. NCDC operates the scheme where loan is extended by NCDC from its own resources and subsidy provided by the Government of India. Subsidy disbursed under the CSISAC scheme in States /UTs including Uttar Pradesh, East Region and Karnataka in the last three years is at **Annexure-I**.
- (e) Details of subsidy allocated/sanctioned under the scheme for the last three years and current year is at **Annexure-II**
- (f) To strengthening cooperative education and training, national level body is organizing, directing, monitoring and evaluating arrangements for cooperative training for the personnel working in the cooperative sector as well as other stakeholders in the cooperative sector. They organize need based training programs for cooperatives and to facilitate the process of human resource development. These activities are conducted through 20 institutions across the country at national level, regional level and state level.

**Subsidy disbursed under the CSISAC scheme to State/UT wise in the last three years  
Rs. In crore**

Sl. No.	Name of the state	2018-19	2019-20	2020-21	2021-22 (upto 31.07.2021)
1	A & N ISLANDS	0.00	0.70	0.00	0.00
2	ANDHRA PRADESH	4.34	5.31	28.93	0.00
3	ARUNACHAL PRADESH	1.14	1.69	1.44	0.00
4	ASSAM	2.92	3.98	1.55	0.00
5	BIHAR	15.29	9.13	22.32	0.00
6	CHATTISGARH	0.04	0.35	0.00	0.00
7	DELHI	0.00	0.00	0.00	0.00
8	GOA	0.00	0.02	0.04	0.00
9	GUJARAT	21.64	10.03	5.85	0.02
10	HARYANA	0.12	0.16	0.09	0.00
11	HIMACHAL PRADESH	17.39	2.42	6.45	0.00
12	JAMMU & KASHMIR	0.00	0.00	0.00	0.00
13	JHARKHAND	0.83	4.83	0.70	0.00
14	KARNATAKA	0.71	2.52	0.34	0.00
15	KERALA	1.76	3.99	7.98	0.00
16	MADHYA PRADESH	8.76	5.21	6.30	0.00
17	MAHARASHTRA	1.10	10.37	55.29	0.03
18	MANIPUR	0.00	0.00	0.00	0.00
19	MEGHALAYA	13.47	0.00	13.46	0.00
20	MIZORAM	0.00	0.00	0.61	0.23
21	NAGALAND	3.99	3.88	1.79	0.00
22	NATIONAL FEDN./MSCS	0.00	1.06	0.00	0.00

23	ODISHA	0.32	0.37	0.16	0.00
24	OTHERS	0.20	1.07	0.27	0.00
25	PUNJAB	4.11	0.00	0.00	0.00
26	RAJASTHAN	6.47	8.03	25.72	0.00
27	SIKKIM	0.00	0.00	0.00	0.00
28	TAMIL NADU	0.00	3.01	4.60	0.36
29	TELANGANA	11.48	15.13	54.77	0.00
30	TRIPURA	0.00	0.00	2.01	0.00
31	UTTAR PRADESH	2.37	4.40	8.80	0.52
32	UTTARAKHAND	0.83	8.03	17.12	0.00
33	WEST BENGAL	6.32	12.43	36.83	0.00
	<b>All India</b>	<b>125.59</b>	<b>118.13</b>	<b>303.42</b>	<b>1.16</b>

**Annexure - II**

**Details of subsidy allocated/sanctioned under CSISAC scheme in last three years and current year**

**Rs. In crore**

<b>YEAR</b>	<b>SUBSIDY ALLOCATED / SANCTIONED</b>
2018-19	125.60
2019-20	118.13
2020-21	311.39
2021-22	313.08

\*\*\*\*\*